

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE :JUSTICE M.C. HARI RANI**

**DATE OF APPOINTMENT :2ND MAY 2008**

(entered in the judicial service on 26-4-1982 and elevated as  
High Court Judge on 2-5-2008.)

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
7.89 cents	One house constructed by me in the year 1999 (given on rent of Rs.8500/- per month from December 2008 onwards)	Savings Bank A/c. RS.2,51,326/-	12 sovereigns	Nil	Provident Fund amount Rs. 2,21,896/-
6.473 cents	One house with 6.473 cents of land purchased by me in the year 2010			Nil	Nil

### LIABILITIES

Particulars:

1. Personal Loan Account No. 3113747867-4 of State Bank of India, High Court Branch, Ernakulam for Rs. 2,00,000/- (Rupees two lakhs)
2. Housing Loan Account No. 3117805705-6 of State Bank of India, Rasmec Branch, Kozhikode for Rs. 20,00,000/- (Rupees twenty lakhs).

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**  
**(At a glance)**

**NAME OF THE SPOUSE : DR. P. VISWANATHAN**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>

**LIABILITIES**

**NIL**

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**Note:- Further details available with the Hon'ble Chief Justice**